

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/40(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	KOREA TRADE INSURANCE CORPORATION VS ADO ADDITIVES MFG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Manish Dhir, Adv.] for Operational Creditor

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor
Mr. Saurav Jain, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Heard the Ld. Counsel for the parties at length.
- 3. Reserved for Orders.**
4. Written notes of arguments be filed by the parties, if any, within a period of seven days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**